

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.NO. 415 OF 1999.

THURSDAY THIS THE 16TH DAY OF DECEMBER 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

R. Gopinathan Pillai (retired Senior  
Gate Keeper, Karunagappally),  
S/o Raman Pillai, resident of  
Prakash Bhavan, Edavanasserry,  
Mynagappally Post, Kollam.

Applicant

(By Advocate Shri M.P. Varkey)

Vs.

1. The Divisional Railway Manager,  
Southern Railway, Trivandrum-695 014.
2. The Senior Divisional Personnel  
Officer, Southern Railway,  
Trivandrum-695 014.
3. The Senior Divisional Accounts  
Officer, Southern Railway,  
Trivandrum-695 014.
4. Union of India represented by  
General Manager, Southern Railway,  
Chennai-600003.

Respondents

(By Advocate Shri K.V. Sachidanandan)

The application having been heard on 16th December, 1999,  
the Tribunal on the same day delivered the following:

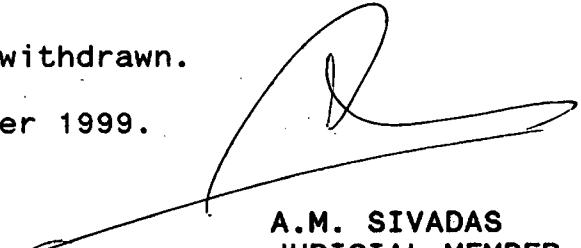
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

Learned counsel appearing for the applicant seeks  
leave to withdraw the O.A. Leave granted.

2. O.A. is dismissed as withdrawn.

Dated the 16th December 1999.

  
A.M. SIVADAS  
JUDICIAL MEMBER

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